NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/118/2016

NAME OF THE PETITIONER(S)

: Booma Pugazhenthin & 3 others

NAME OF THE RESPONDENT(S)

: M/s Kumaran Fish Nets Private Limited & 4 others

UNDER SECTION

: 111, 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. manoT kumaer

counsel for politioners

(For. B. Dhararas)

2. For S. Satt & Bh (F. John Joseph course for Respondents 4. Dehne

ORDER

Shri B.Dhanaraj, counsel for petitioner present. Shri.John Joseph, counsel representing senior counsel Shri S.Sathish for Respondents present. On the last date of hearing, a memo of compromise was filed. But the counsel for respondents sought time to have instructions from his client. The representative counsel states that the respondents have given instructions with regard to the Memo filed. Both the counsels put their signatures with date at Page 4 of the memo. The petition is disposed in terms of the memo of compromise filed which shall form the part of this order.

(Ch. Md.Sharief Farig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)